

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

No: 1022

Dated: 30/11/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt.& Sessions Courts under object Head Salary and 2071-P&ORB (Defined Pension Scheme) object head 641-Pensionary Charges, for the current year 2015-16, as detailed below. The allotment is subject to fulfillment of following conditions:-

1. All financial rules/Orders and instructions issued by the Govt. from time to time shall be observed while incurring the expenditure against the allocated amounts.
2. administrative approval/Technical sanction be obtained wherever required before the expenditure is incurred.
3. The DDO will ensure that the expenditure under various budget heads is kept within the budget allocation.
4. The drawing & disbursing officer shall furnish the monthly drawl/expenditure statement invariably by the 10th of succeeding month.

Rs.in lacs

S.No.	Name of the Court.	Salary	2071-P&ORB (NPS)
1.	Pr.D&S Judge, Srinagar.	----	0.35
2.	Pr.D&S Judge, Reasi.	12.00	----
3.	C.J.M. Doda.	----	0.20
4.	C.J.M.Ganderbal.	----	0.10
5.	Spl.Mob.Mag.Leh(Under 13 th F.C)	1.00	0.15
6.	Munsiff, Pampore.	5.00	0.30
7.	Munsiff, Shangus.	3.00	0.20
8	D.M.M.(T) Anantnag.	----	0.20

By Order.


Deputy Registrar(Accts)

No: 35759-74/AC Dated: 30/11/2016

Copy to the:-

- 1-2 Pr.D&S Judge, Srinagar/Reasi.
- 3-4 C.J.M. Doda/Ganderbal.
5. Spl.Mob.Mag. Leh (Under 13th Finance Commission)
- 6-7 Munsiff. Pampore/Shangus
8. Distt. Mob. Mag(T) Anantnag.
- 9.. Try. Officer, Saddar Court, Srinagar.
- 10-16 Try. Officer, Reasi/Doda/Ganderbal/Leh/Pampore/Shangus/Anantnag. /Sopore.
.....for inf. and n/a
17. Office copy.
18. 9/e n/c for up-loading on H e/mo bills


Deputy Registrar(Accts)

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

No: 1007

Dated: 20/1/16

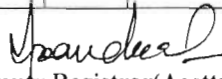
Sanction is hereby accorded to the additional allotment of funds in favour of the Subordinate Courts (under 13th F.C) under Major head 2014-Adm. of Justice, Sub head 0488 Distt.& Sessions Courts under various object Heads and 2071-P&ORB (Defined Pension Scheme) object head 641-Pensionary Charges, for the current year 2015-16, as detailed below. The allotment is subject to fulfillment of following conditions:-

1. All financial rules/Orders and instructions issued by the Govt. from time to time shall be observed while incurring the expenditure against the allocated amounts.
2. administrative approval/Technical sanction be obtained wherever required before the expenditure is incurred.
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4. The drawing & disbursing officer shall furnish the monthly drawl/expenditure statement invariably by the 10th of succeeding month.

Rs.in lacs

S.No.	Name of the Court.	Salary	Elect.	2071-P&ORB (NPS)
1.	Pr.D&S Judge, Pulwama.	10.00	----	0.05
2.	Addl.D&S Judge, Pulwama.	----	0.30	----
3.	Addl.D&S Judge, Jammu.	----	0.01	----
4.	Addl.Distt. Judge(Bank Cases) Srinagar.	----	----	0.10
5.	Spl.Judge(Anti-corruption) Srinagar.	7.00	----	----
6.	Spl... Judge (Anti-corruption) Jammu.	----	0.07	----
7.	C.J.M. Sopore.	10.00	----	----
8.	Sub Judge, Nowshera.	10.00	----	----
9.	Sub Judge, Uri.	----	----	0.10
10.	ForestMagistrate, Srinagar.	1.00	----	----
11.	City Judge, Jammu.	----	0.01	----
12.	Munsiff, Gool.	----	----	0.18
13.	Munsiff, Chenani.	----	----	0.15
14.	Munsiff, Reasi.	6.00	----	----
15.	Addl. Mob.Mag,Pantha Chowk,(under 13 th F.C)	2.23	----	0.19
16.	Addl.Mob.MagGanderbal, (under 13 th F.C	2.93	----	0.232

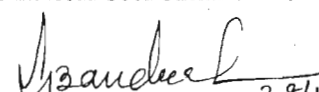
By Order.


Deputy Registrar(Accts) 28/1

No: 35520-45/Ac Dated: 20/1/16

Copy to the:-

- 1 Pr.D&S Judge, Pulwama.
- 2-3 Addl.D&S Judge,Pulwama/Jammu..
4. Addl. Distt. Judge, (Bank Cases) Srinagar.
- 5-6 Spl.Judge, (Anti-corruption) Jammu./Srinagar.
7. C.J.M. Sopore.
9. Sub Judge, Nowshera/Uri
10. Forest Magistrate, Srinagar
11. City Judge, Jammu.
- 12-14 Munsiff, Gool/Chenani/Reasi.
- 15-16. Addl.Mob. Magistrate, Pantha Chowk/Ganderbal(Under 13th Finance Commission)
17. Try. Officer, Saddar Court Try. Srinagar.
18. Try. Officer, Sub Try.Distt. Court complex, Janipur, Jammu.
- 19-26 Try. Officer, Pulwama/Sopore/Nowshera/Uri/Ganderbal/Gool/Chenani/Reasi /Sopore.
.....for inf. and n/a
27. Office copy.


Deputy Registrar(Accts) 28/1

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

No: 998

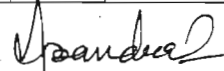
Dated: 22/11/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt. & Sessions Courts under various object Heads and 2071-P&ORB (Defined Pension Scheme) object head 641-Pensionary Charges, for the current year 2015-16, as detailed below.

Rs. In lacs.

S.No.	Name of the Court.	Salary	Elect.	R.R.T.	2071-P&ORB (NPS)
1.	Pr.D&S Judge, Jammu.	----	6.00	----	----
2.	Pr.D&S Judge, Srinagar	----	5.00	----	----
3.	Pr.D&S Judge, Bhaderwah.	----	0.50	----	----
4.	Pr.D&S Judge, Ramban	----	1.00	----	----
5.	Pr.D&S Judge, Poonch.	----	3.00	----	----
6.	Pr.D&S Judge, Udhampur.	----	0.20	----	----
7.	Pr.D&S Judge, Bandipora.	----	0.80	----	----
8.	Pr.D&S Judge, Baramulla.	----	0.60	----	----
9.	Pr.D&S Judge, Budgam.	----	0.60	----	----
10.	Pr.D&S Judge, Shopian	----	0.50	----	----
11.	Pr.D&S Judge, Leh.	----	2.00	----	----
12.	Addl.D&S Judge, Doda.	10.00	1.00	----	----
13.	C.J.M. Ramban	3.50	----	----	0.05
14.	C.J.M. Samba.	----	0.10	----	----
15.	Sub Judge, Bhaderwah.	----	0.35	----	----
16.	Municipal Mag. Jammu.	1.00	----	----	0.05
17.	Munsiff, Kalakote.	----	0.10	0.05	----
18.	2 nd . Addl.Munsiff, Jammu	2.50	----	----	----
19.	Sub Registrar, Srinagar.	----	----	----	0.40
	For Misc. Courts.				
1	Pr.D&S Judge, Jammu.	1.20	----	----	----

By Order.


Deputy Registrar (Acctts) 22/11

No: 35333-65/AC Dated: 22/11/2016

Copy to the:

- 1-11. Pr.D&S Judge, Jammu/Srinagar/Bhaderwah/Ramban/Poonch/
Udhampur/Bandipora/Baramulla/Budgam/Shopian/Leh.
12. Addl.D&S Judge, Doda.
- 13-14. C.J.M. Ramban/Samba.
15. Sub Judge, Bhaderwah.
16. Municipal Magistrate, Jammu.
17. Munsiff, Kalakote.
18. 2nd. Addl.Munsiff, Jammu.
19. Sub Registrar, Srinagar.
20. Try. Officer, Sub Try. Distt. Court complex, Jammu.
21. Try. Officer, Saddar Court Try, Srinagar.
- 22-33 Try. Officer, Bhaderwah/Ramban/Poonch/Udhampur/Bandipora/
Baramulla/Budgam/Shopian/Leh/Doda/Samba/Kalakote.
..... for inf. and necessary action.
34. Order file.


Deputy Registrar (Acctts) 22/11

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

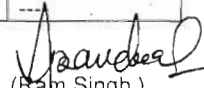
No: 972

Dated: 11/11/16

Sanction is hereby accorded to the additional allotment of funds in favour of the Subordinate Courts (under 13th F.C) under Major head 2014-Adm. of Justice, Sub head 0488 Distt.& Sessions Courts under various object Heads and 2071-P&ORB (Defined Pension Scheme) object head 641-Pensionary Charges, for the current year 2015-16, as detailed below.

Rs. In lacs.				
S.No.	Name of the Court	Salary	Electricity Charges	2071P&ORB (NPS)
1.	Pr.D&S Judge, Ramban.	15.00	----	----
2.	Pr.D&S Judge, Bhaderwah.	17.00	----	----
3.	Pr.D&S Judge, Kupwara.	----	3.17	----
4.	Pr.D&S Judge, Kathua.	----	0.24	----
5.	Addl.D&S Judge, Anantnag.	----	0.20	----
6.	Addl.D&S Judge, Kathua.	----	0.20	----
7.	2 nd Addl.D&S Judge, Jammu.	----	0.06	----
8.	Spl.Judge, Anticorruption, Srinagar.	2.00	----	----
9.	C.J.M. Kathua.	----	0.623	----
10.	C.J.M.Reasi.	----	0.75	----
11.	C.J.M. Handwara.	----	0.40	----
12.	Excise Magistrate, Jammu.	----	0.02	0.08
13.	P&T Magistrate, Jammu.	----	----	0.10
14.	Railway Mag. Jammu.	----	----	0.10
15.	Munsiff Ganderbal.	----	----	0.16
16.	Munsiff, Mendhar.	10.00	----	0.25
17.	Munsiff, Kotranka.	5.00	----	0.15
18.	Munsiff, Hiranagar.	----	0.30	----
19.	Munsiff, Billawar.	----	0.20	----
20.	Munsiff, Chenani.	----	0.20	----
21.	Munsiff, Mahore.	----	0.30	----
22.	Munsiff, Basohli.	----	0.30	----
23.	Munsiff, Bani.	----	0.40	----
24.	Munsiff, Bishnah.	----	0.30	----
	For Misc. Courts.			
1.	Pr.D&S Judge, Udhampur.	0.60	----	----

By Order.


(Ram Singh) 11/11/2016

Deputy Registrar (Accts)

No: 34782-34825/AC Dated: 11/01/16

Copy to the:-

- 1-4. Pr.D&S Judge, Ramban/Bhaderwah/Kupwara/Kathua/Udhampur..
- 5-6 Addl.D&S Judge, Anantnag/Kathua.
7. 2nd Addl.D&S Judge, Jammu.
8. Spl.Judge, Anti-corruption, Srinagar.
- 9-11. C.J.M. Kathua/Reasi/Handwara
12. Excise Magistrate, Jammu.
13. P&T Magistrate, Jammu.
14. Railway Magistrate, Jammu.
- 15-24 Munsiff, Ganderbal/Mendhar/Kotranka/Hiranagar/Billawar/Chenani/Mahore/Bani/Bishnah.
25. Try. Officer, Sub Try. Distt., Court complex, Janipur, Jammu.
26. Try. Officer, Saddar Court Try. Srinagar.
- 27-44 Try. Officer, Ramban/Bhaderwah/Kupwara/Kathua/Anantnag/Udhampur/Reasi/Handwara/Ganderbal/Mendhar/Kotranka/Hiranagar/Billawar/Chenani/Mahore/Basohli/Bani/Bishnah.
-for inf. and n/a
45. Office copy.


Deputy Registrar (Accts) 11/11/2016